

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 245 of 2013

Dated : 29th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. ... Appellant(s)
Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Saigal

ORDER

The Representative of the Respondent is present and he has already filed the reply.

Post the matter for hearing on **06.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js